

(TO BE PUBLISHED IN PART -I SECTION 2 OF THE GAZETTE OF INDIA)

Government of India  
Ministry of Corporate Affairs

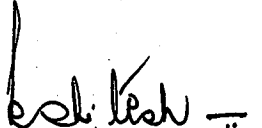
'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan  
Dr.R.P. Road, New Delhi -110 001

Dated : 19<sup>th</sup> August, 2015

**NOTIFICATION**

**No. A-23011/2/2012-Ad.I** ..... In terms of Department of Personnel and Training's Office Memorandum No. 4/9/2014-CS-II(A)(Part-III) dated 17.07.2015, the President is pleased to appoint Shri M. Mohandas (CSL No.-1777) as Private Secretary of Central Secretariat Stenographers' Service (CSSS) in the Ministry of Corporate Affairs on regular basis against the Select List Year 2013(extended) on his promotion and nomination to this Ministry in PB-2 of Rs.9300-34800/- + Rs.4800/- (Grade Pay) w.e.f. 20.07.2015(FN).

(The Notification No.A-23011/2/2012-Ad.I dated 18.08.2015 is withdrawn.)

  
(Kshitish Kumar)

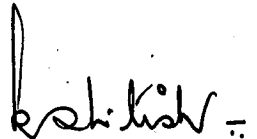
Under Secretary to the Govt. of India

The Manager,  
Government of India Press,  
FARIDABAD (Haryana) – along with Hindi version

**Endst. No.A-23011/2/2012-Ad.I**

Dated : 19<sup>th</sup> August, 2015

1. Shri M. Mohandas, Private Secretary
2. Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi.
3. Cash Section, MCA (2 copies)
4. General Section/ Vigilance Section/ Library, MCA
5. Under Secretary (Shri Kameshwar Mishra), Department of Personnel and Training, CS.II (A), 3<sup>rd</sup> Floor, Lok Nayak Bhavan, Khan Market, New Delhi w.r.to their O.M No.4/9/2014-CS.II (A)(Part-III) dated 17.07.2015
6. Service Book/ Personal File of the Officer concerned.
7. E-Governance Cell – for uploading on the MCA website in the appropriate column.
8. Hindi Section for translation.
9. Guard File

  
(Kshitish Kumar)

Under Secretary to the Govt. of India